

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MS MERCHANDISERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MS Merchandisers Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/08/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29142DL2004PTC128195
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No. 305, USMSSL Complex, 120, Mathura Road, Near Apollo-Jasola Metro Station, NEW DELHI – 110076
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	April 27, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Deepak Kumar Goyal R/o: Flat no 101, Shridher Apartment 884/6, Ward no 6, Mehrauli, New Delhi – 110030 Email id: ca.deepak.mba@gmail.com Contact Number: 9990045308 IBBI Regn. No.: IBBI/IPA-001/IP-P02490/2022-2023/14143 <u>Address for correspondence:</u> C/o: 701, Vikrant Tower, Tower No. 4, Rajendra Place, Delhi-110008 Email id: liq.msimpl@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	May 26, 2023

Notice is hereby given that the MS Merchandisers Private Limited has commenced voluntary liquidation on April 27, 2023.

The stakeholders of MS Merchandisers Private Limited are hereby called upon to submit a proof of their claims, on or before May 26, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Deepak Kumar Goyal
Liquidator
IBBI/IPA-001/IP- P02490/2022-2023/14143

Date: May 01, 2023

Place: New Delhi